

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-517**

IB-2354/ND/2019

Contempt Petition/32/2023, IA/384/2023, IA/4006/2023, IA/4007/2023,  
IA/4008/2023, IA/4009/2023, IA/4011/2023, IA/4012/2023, IA/4013/2023,  
IA/4016/2023, IA/4017/2023, IA/4018/2023, IA/6689/2023

**IN THE MATTER OF:**

Noble Cooperative Bank Ltd.

**.....Applicant**

**Vs.**

Jarvis Infratech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC Liq.

**Order delivered on 14.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Vipul Kumar, Adv. in IA/6689/2023  
For the Respondent : Mr. Rohit Bansal, Adv. in IA/4016/2023  
Ms. Aditi Warriar, Ms. Salonee Shukla, Advs. for R 1 in  
IA/4017/2023  
Mr. Siddharth Sangal, Mr. Chirag Sharma, Ms. Ishita  
Singh, Advs. for R 1 in IA/4013/2023  
Mr. Kushank Garg, Ms. Saumya Tiwari, Advs. for R 1  
in IA/4009/2023

**ORDER**

Due to paucity of time, the matter is listed on **01.07.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**